RAJYA SABHA

Thursday, the 5th March, 1981/t/ie 14th Phalguna 1902 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Manufacturing of aircraft for feeder lines

*221. SHRI **SANTOSH** KUMAR SAHU:t SHRI KRISHNA NAND JOSHI:

Will the Minister of DEFENCE be pleased

- (a) whether Government have decided to manufacture aircraft needed for feeder lines in the country;
- (b) if so, whether collaborations by foreign firms are being negotiated for this purpose: and
- (c) if so, what progress has been made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF **DEFENCE** (SHRI SHIVRAJ V. PATIL): (a) considering the Government are manufacture of a suitable aircraft lines and required for feeder other roles

(b) and (c) Some foreign manufacturers have offered collaboration arrangements. Negotiations will be ini~ tiated after completing the studies relating to the feasibility and the viability of the project.

SHRI SANTOSH KUMAR "SAHU: Sir, as per the report and statement given by the Tourism and Civil Aviation Minister, a Committee will be appointed soon to go into selecting a better aircraft for the feeder airlines. May I know whether the HAL person who has the expertise on production of Avro will be included in that Committee.

†The Question was actually asked on the floor of the House by Shri Santosh Kumar Sahu.

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My second question is this: Because we are producing Avros and there was some insistence by the pilots on the less payload taking factor at the time of take-off, may I know whether there can be some alteration and modification so that the Avros can be fitted for the short-haul feeder aircraft?

SHRI SHIVRAJ V. PATIL; As far as the new aircraft is concerned, we have not taken any final decision and it is being evaluated. A_s far as the Avro aircraft i_s concerned, it i_a a 44-seater and the fuel consumption is very high. The modifications required would be very difficult and it will not be cost-effective. For all these reasons, the Avro-it is supposed— will not be suitable for this purpose.

SHRI SANTOSH KUMAR SAHU: May I know what are the countries which have offered technology for the small haulage aircraft? Mr. Lumly, the Canadian Minister, told the press that they have given some offer so that they will give a licence for the manufacture of a small aircraft in this country .. .

MR. CHAIRMAN: I thought all this has been gone into and no decision hag been taken. What i_s the use of suggesting? I can suggest twenty types ^{of} aircraft, Otter and others. How can the Minister have the information? He will be examining them.

Mr. Joshi-not here. Yes, Mr. Krishna.

SHRI M. R. KRISHNA: Sir, one of the things which we have yet to do is to assess the requirements of the transport aircraft for various areas and to produce the correct aircraft in the country. We have already wasted a lot of money in choosing various aircraft whenever it suited us. I would li, Jie to know whether the Defence Ministry has gone into this aspect to find out what would be th9 requirement for this country and what type of aircraft would suit us) 1 very much and after that, whether We are going into collaboration with

the companies with which are already associated.

MR, CHAIRMAN: The question answers itself.

SHRI M. R, KRISHNA: No, Sir, it has not been answered. The first thing is how many types of transport aircraft are being used at the moment.

SHRI SHIVRAJ V. PATIL: Sir, we are trying to assess our requirements iii different fields for the purpose of taking passengers from one place to the other for the purpose of third line and for other purposes also. It is only after knowing what our requirements are that we would be able to decide whether it would be cost-effective to produce them in our country or not. That study is being done and after coming to a conclusion whether it would be feasible and Viable to produce the aircraft in our country, we may start negotiations and evaluation of the aircraft, their technology and other things offered by the companies and factories and the other producers in other countries.

श्री सत्यपाल मलिक : मान्यवर, मैं मंत्री जी से जानना चाहता है, एक तो मंत्री जी के जवाब से ही लगता है कि श्रभी तक सरकार ने इसमें कोई फैसला नहीं किया है कि बनाना बेहतर रहेगा था खरीदना बेहतर रहेगा. सनाचार पत्नों में कुछ खबर छपी थी. मैं माननीय संबी जो से जानना चाहता हं कि गरा यह सच है कि फीडर एयर लाईन में इस्तेमाल होने बाले छाटे हवाई जहाजों की हिन्दस्तान में एजेंसी लेने के लिए पिछले दिनों श्री धोरेन्द्र बहुमचारी जी ने यरोप के कुछ मल्कों का दौरा किया था, यदि हा, तो क्या उनको, सरकार किन-किन जहाओं को खरीद रही है, इसकी जानकारी थी क्योंकि सरकार की तरफ से कोई इसका खंडन नहीं हुआ है। ती क्या धीरेन्द्र ब्रह्मचारी जी ने ब्रापके इरादे की जानकारी के बाद दौरा किया था नया ...(व्यववान) उनको एजेंनी मिलेगी

यदि हां, तो क्या सरकार ... (ध्यवधान) उनको कहां ने यह जानकारी मिली ?

श्री जेंकें ब्लैन: धीरेन्द्र ब्रहमचारी का क्या मनलब है ?

MR. CHAIRMAN; I do not know who is more irrelevant, Mr. Malik o1*

SHRI J. K. JAIN; You can decide that.

श्री शिवराज बो॰ पाटिल : छाटे एयरकापट के बारे में हमारी जहरत है मनर बे जो धीरेन्द्र ब्रह्मचारी की बात कर रहे हैं इसका कोई संबंध यहां नहीं है । यह भूलत है गवर्नमेंट पहले भी (ध्वयवान) काम करने के लिए काफी मजबूत है, कर सकती है और यह जो कह रहे हैं यह दुक्ता नहीं है और यह बात जो है गलत है।

SHRI SYED SHAHABUDDIN: Mr. Chairman, Sir, it is well-known that HAL, i.e. Hindustan Aeronautics Limited of Bangalore, has spare manufacturing capacity today. I am also aware of the fact that the basic bottleneck in our aeronautics programme has been the lack of development of designing capacity. Now we have this new-demand for a small aircraft, i would like to have an assurance from the hon. Minister that while deciding about the aircraft the first parameter that he would take into consideration would be that the aircraft would he available to us immediately for assembly in India leading to progressive manufacture in accordance with the design modified according to our requirements. The outright or straight purchase of foreign aircraft should be completely ruled out from the very beginning. These are the two points I would like to ask.

SHRI SHIVRAJ V. PATIL; There are two things involved in it. He has asked whether We are purchasing them from outside Or whether we are going to manufacture them here. These two questions can be answered

only after knowing what number of ah craft we would be requiring. If the number of aircraft is smal[^] then we have to see whether if would be profitable to manufacture them he^{re}-If the number of the aircraft is going to be large, then it would be necessary for us to manufacture them here. In that case we have to decide whether we are going to get simple technology or complete technology or whether they have certain other things available with them. After considering all these aspects, we can decide whether to manufacture them here or if the need is very urgent, we may buy them also, it is only after assessing the situation and considering all the point that we can take a proper decision.

'MR. CHAIRMAN; Mrs. Monika Das. And then yours will be the last question.

SHRI **NAGESHWAR PRASAD** SHAHI; Mine.

श्री समापति : ग्रापको ग्रागे चांस दिया जावेगा, ग्रापका तो हर एक पर ही सवाल रहेगा ।

SHRIMATI MONIKA DAS: I would like to know from the Defence Minister whether the Government have received any proposal from the Government of Karnataka or the Federation of Chambers of Commerce and Industry of Karna.taka about the 3rd level service. Based On an evaluation of all the outstanding aircraft, the twin-engined Otter of de Havilland Aircraft Company of Canada is the most suited aircraft for the third level requirements 'jf Karnataka people. So, I want to know from the Defence Minister when they are going to start that one Lycause, SL-, we the -Karnataka people are finding it very dim-, cult. Sir, I am from Hubli. We are finding it very difficult to go from here to Hubli. If that comes, Hubli also will be connected. So, I want to know from the hon. Minister when they are going to decide the third-level aircraft. (Interruptions). It is

not Civil Aviation. It is the Defence Ministry.

MR. CHAIRMAN: You don't converse there. What is your question?

SHRIMATI MONIKA DAS; I want to know whether the Government of Karnataka received any proposal recently from the Federation 0* Chambers of Commerce and whether they have written to the Defence Minister or not, and whether you have received it or not.

SHRI SHIVRAJ V. PATIL; Sir, probably, the bon. Member wants to know whether any Federation has written any letter to the Government of Karnataka. Well, it will not be possible for me to say whether they have written any letter to the Government of Karnataka. But, at least, as far as my knowledge goes, I have not received any lette, from the Government of Karnataka. I shall have to check it. But a_s far as niy knowledge goes, we have not received any letter.

श्री हरि सिंह नलवा : चेयरमैन साहव, क्या में मंत्री साहब से यह पुछ सकता है कि एयरकाण्ड मैनफैक्चर करने के बारे में--जिसी किस्म का भी एचरकाफट, लेटैस्ट बन-कोलैबोरंशन की बात सरकार वयों सोचती है, जबविः हमारे देश के श्रंदर काफी ऐसे इंजीनियर्ज हैं कि वर्ल्ड के अन्दर उनका मकाबला किसी भी कंग्टी का इंजीनियर वहीं कर सकता ।

तो क्या मंत्री जी यह फरमावेरी जि डिफाल्ट कहां पर है, गवर्नमेंट की मगीनरी में कोई डिफाल्ट है. जिसकी वजह से इंजीनियर यहां मैनफैक्चर नहीं कर सकते. या प्लैनिय का डिफैक्ट है या बोई खायोबीशन पार्टी ऐसी गड़बड़ी कर देते हैं जिससे काम नहीं हो पाता ? . . . (डयवधानः)

श्री शिवराज **वो**ः पाटिल : माननीय सदस्य जानना चाहते हैं कि क्यों हमारे इंजी नियर श्रीर जो एक्सपर्टम हैं. उनकी मदद से यहां पर हवाई-पहाज क्यों नहीं बनाते ।

में इनके संबंध में कहना चाहंगा कि यहां हरारे पास जो भी जान भीतृर है, उसका हम जरूर उत्योग करना चार्रेगे। मनर धाज द्वित के प्रादर हवाई जठाज के संबंध में इस कुछ लो। यामे वह भरे हैं कि अगर उत्तक हम फाउँदा न लें और उत्तके कार जो हन कर सकी हैं, बढ़न करें तो आबद दनिया के सत्य करन मिताकर चतना मिकत हो अल्या । जो बाहर मालवात हुई है, उनको भी हन लेता चाहते हैं। हनारे साथ जो है. उनके सत्य मिनाना चाहते हैं और उनके साथ हैंभ एक नक हवाई-बहाज बनाना चाहने हैं। जा बहु : दिसों तक हमारे कान में आ सते। जो हतारे पात मीजूर है, उनका हन जरूर उत्तोत करेंते । . . . (द्यावतः)

MR. CHAIRMAN: There is nothing in this and everybody want s to put a question. Now, question No. 222.

*222. [The Questioners (Shri Swami Dinesh Chandra and N. K. P. Salve) were absent. For answer vide col. 31-32 infra.]

*223. [The questioners {Shri Syed Ahmed Hashmi and Shri Ng. Tompok Singh) were absent. For answer vide col. 32 infra.]

MR. CHAIRMAN: Question No. 224 — Shri Khobragade.

H o:-vrt<;ndation, of the Minorities Com mission

*224. SHRI B. D. KHOBRAGADE: t SHRI F. M. KHAN.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have received the recommendations, of the Minorities Commission;
- (b) if so, what are the details in th|s regard; and
- +The Question was actually asked on the floor of the House by Shri B. D. Khobragade.

(c) whether Government have accepted the recommendations, if so, by when these are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c) The Minorities Commission have so far submitted two Annual Reports for the year ending 31st December 1978 and 31st December, 1979 respectively. Both these Reports along with the Action-Taken-Memo-randa were placed on the Table of the House on the 9th July, 1980 and 22nd December, 1980, respectively.

SHRI B. D. KHOBRAGADE: Sir, I am not putting the supplementary but my first objection is that I had asked, the question about the 1980 report because it was supposed to be presented to the Government very recently and my question referred to that. My question was whether the 1980 report has been submitted to the Government or not? There is no reply to that.

MR. CHAIRMAN: He has said that the Report along with the Actiorv Taken-Mmemoranda has been placed on the Table of the House. What remains?

SHRI B. D. KHOBRAGADE: Sir, I am talking about the 1980 report.

MR. CHAIRMAN.; I do not think you have seen what has been laid on the Table of the House

SHRI B. D. KHOBRAGADE: Sir, my question is whether the Chairman of the Commission has submitted the report for 1980 and, if so, what are the recommendations thereof. and, if not, when it will be submitted?

MR. CHAIRMAN: The answer is there that it has been laid on the Table of the House.

SHRI B. D. KROBRAGADE: Sir, 1978 and 1979 reports have been placed on the Table of the House. My question Is whether the report for 1980 has been submitted by the